

## CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

C.P.No.39/2009 in O.A. NO.3173/2003

NEW DELHI, THIS THE 02nd DAY OF MARCH, 2010

## HON'BLE SHRI L.K. JOSHI, VICE CHAIRMAN (A) HON'BLE DR. DHARAM PAUL SHARMA, MEMBER (J)

Madan Lal S/o Shri Dhanna Ram, Retd. Chief Inquiry Inspector/HQ, 50-A/1, Rakesh Marg, Ghaziabad.

....APPLICANT

(Applicant in person)

versus

- Shri Vivek Sahay,
  General Manager,
  Northern Railway,
  Baroda House, New Delhi.
- 2. Shri Suresh Seth, Chief Personal Officer, Northern Railway, Baroda House, New Delhi.

....RESPONDENTS

(By Advocates: Shri V.S.R. Krishna with Shri A.K. Srivastava)

## ORDER (ORAL)

## SHRI L.K. JOSHI, VICE CHAIRMAN (A):

Learned counsel for the respondents has produced a copy of order dated 2.3.2010 wherein it has been stated that written test would be conducted on 29.3.2010 at 10.30 hours. With this, the directions given in the OA have been complied with. CP is closed. Notice issued to the respondents are discharged.

(Dr. DHARAM PAUL SHARMA)

MEMBER (J)

(L.K. JOSHI) VICE CHAIRMAN (A)

/ravi/